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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No..982 of 1996
MA.No.1025 of 1996

Dated New Delhi, this 15th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Pati Ram
S/o Shri Sukhvasi
Under Permanent Way Inspector
Phaphund
Northern Railway

... Applicant

By Advocate: Shri B. S. Mainee
versus

Union of India, through

1. The General Manager
Northern Railway
Baroda House
NEW DELHI.

2. The Divisional Railway Manager
Northern Railway
Allahabad

3. The Permanent Way Inspector
Northern Railway
Phaphund (U.P.)

4. Permanent Way Inspector
Northern Railway
Shikobabad (U.P.)

... Respondents

By Advocate: Shri R. L. Dhawan

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant prays
that he may be allowed to withdraw this
application.

This application is dismissed as withdrawn.

(K. Muthukumar)
Member(A)

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